GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION

LOK SABHA

UNSTARRED QUESTION NO.1361

TO BE ANSWERED ON NOVEMBER 23, 2016

SLUM DWELLERS

No. 1361 SHRI DHARAM VIRA:

SHRI JAYADEV GALLA:

SHRI KALIKESH N. SINGH DEO:

SHRI NIHAL CHAND:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has been able to enforce Pradhan Mantri Awas Yojana (PMAY) on all existing slums, notified or non-notified (including recognised and identified) and if so, the Statewise progress thereof;
- (b) the State-wise number of slum dwellers who are benefitting under this scheme and the State-wise number of slum dwellers who are yet to be brought under its ambit;
- (c) the details of the budgetary allocation, funds released and utilised under the slum development scheme during each of the last three years and the current year; and
- (d) the mechanism in place to monitor the progress of these schemes and to check the misutilisation of funds?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION

(RAO INDERJIT SINGH)

(a) & (b): The Pradhan Mantri Awas Yojana (Urban) Mission, launched on 25.06.2015, aims to provide assistance to States/UTs in addressing the housing requirement of the slum dwellers and urban poor. 'In-situ' Slum Redevelopment is an important component under PMAY (Urban) mission under which State/UT Government using land as a resource may take up Slum redevelopment projects for providing houses to eligible slum dwellers. Slum rehabilitation grant of Rs.1.0 lakh per house, on an average, is admissible for all houses built in all such projects.

Under PMAY (Urban) Mission, States/UTs have been delegated the power to appraise and approve project proposals and have to approach the Ministry only for release of Central assistance for projects approved at the State level. It is, therefore, upto State/UT Government to identify parcels of land that are under slums and which are fit for being taken up under the slum rehabilitation component of the PMAY (Urban) mission.

State-wise details of houses constructed under the ISSR component of PMAY (U) mission is at Annexure-I.

(c): Details of funds released and construction of houses completed during each of the last three years and current year under Jawaharlal Nehru National Urban Renewal Mission (JnNURM), Rajiv Awas Yojana (RAY), and ISSR component of Pradhan Mantri Awas Yojana (PMAY), is at Annexure-II.

(d): A Central Sanctioning and Monitoring Committee (CSMC) constituted as per the PMAY (U) scheme guidelines which meets regularly under the Chairpersonship of Secretary (HUPA) inter-alia, reviews the implementation of the schemes.

Ministry is also regularly monitoring progress through periodic review meetings / video-conferencing at National / Regional / State / City level with the concerned State Government officials and field visits.

State wise details of the funds released and utilised under the slum development scheme of Pradhan Mantri Awas Yojana(PMAY), Jawaharlal Nehru National Urban Renewal Mission(JnNURM) and Rajiv Awas Yojana(RAY) during each of the last three years and current year

(Rs. In crore) & as on 10th Nov 2016

No. Name of the State 2013-14 2014-15 2015-16 2016-17 2013-14 2014-15 2016-17 2013-14 2014-15 2016-17 2013-14 2014-15 2016-17 2013-14 2014-15 2016-17 2013-14 2014-15 2016-17 2013-14 2014-15 2016-17 2013-14 2014-15 2016-17 2013-14 2014-16 2016-17 4.74	SI.		С	entral Shar	e Released	d*		Central Sha	re Utilised [@]	
Andhra Pradesh 17.34 46.80 334.95 - 49.29 37.55 126.30 11.8° Arunachal Pradesh 25.69 32.11 - 28.84 12.76 4.48 29.77 4.10 A ssam - 157.96 7.12 222.77 - 84.39 8.73 178.50 6 Chandigarh 4.74 167 - 2.16 2.03 0.23 0.23 1.31 7 Chhattisgarh 85.55 14.31 76.02 44.14 42.21 5.08 103.27 8 D8N Haveli 1.67 - 0.23 0.23 0.23 1.45 10 Delhi 150.00 352.41 282.90 153.39 9.52 65.25 11 Goa 282.90 153.39 9.52 65.25 76 12 Gujarat 228.47 237.05 91.21 380.89 107.94 139.17 270.95 255.78 14 Himachal Pradesh 15.06 11.32 4.23 2.94 4.41 4.424 10.52		Name of the State	2013-14	2014-15	2015-16	2016-17	2013-14	1		2016-17
Andhra Pradesh 17.34 46.80 334.95 - 49.29 37.55 126.30 11.8° Arunachal Pradesh 25.69 32.11 - 28.84 12.76 4.48 29.77 4.10 A ssam - 157.96 7.12 222.77 - 84.39 8.73 178.50 6 Chandigarh 4.74 167 - 2.16 2.03 0.23 0.23 1.31 7 Chhattisgarh 85.55 14.31 76.02 44.14 42.21 5.08 103.27 8 D8N Haveli 1.67 - 0.23 0.23 0.23 1.45 10 Delhi 150.00 352.41 282.90 153.39 9.52 65.25 11 Goa 282.90 153.39 9.52 65.25 76 12 Gujarat 228.47 237.05 91.21 380.89 107.94 139.17 270.95 255.78 14 Himachal Pradesh 15.06 11.32 4.23 2.94 4.41 4.424 10.52	1	A&N Island	_	_	-	-	-	-	-	
3 Arunachal Pradesh 25.69 32.11 - 28.84 12.78 4.48 29.77 4.10 4 Assam - 23.13 1.82 - 21.52 5.05 5 Bihar - 157.96 7.12 222.77 - 84.39 8.73 178.55 6 Chandigarh 4.74 - - 2.16 -			17.34	46.80	334.95	-	49.29	37.55	126.30	11.81
4 Assam - 23.13 1.82 - 21.52 5.05 5 Bihrar - 157.96 7.12 222.77 - 84.39 8.73 178.56 6 Chandigarh 4.74 - - 2.16 - - - - 2.16 - - - - 2.16 - - - - 2.16 -					-	28.84				4.10
5 Bihar - 157.96 7.12 222.77 - 84.39 8.73 178.56 6 Chandigarh 4.74 - - 2.16 - - 7 Chhattisgarh 85.55 14.31 76.02 44.14 42.21 5.08 103.27 8 B&N Haveli -	4		_		1.82	-	_			
6 Chandigarh 4.74 - - 2.16 - - 7 Chhattisgarh 85.55 14.31 76.02 44.14 42.21 5.08 103.27 8 D&N Haveli - - 1.67 - 0.23 0.23 1.45 9 Daman &DIU - - - - - - - 10 Delhi 150.00 352.41 - - 282.90 153.39 9.52 65.25 11 Goa - <th>5</th> <th></th> <th>_</th> <th></th> <th></th> <th>222.77</th> <th>_</th> <th></th> <th></th> <th>178.55</th>	5		_			222.77	_			178.55
7 Chhattisgarh 85.55 14.31 76.02 44.14 42.21 5.08 103.27 8 D&N Haveli - - - 1.67 - 0.23 0.23 1.45 9 Daman &DIU - <			4.74	-	-	-	2.16	-	-	_
9 Daman & DIU - <th< th=""><th>7</th><th></th><th></th><th>14.31</th><th>76.02</th><th>44.14</th><th></th><th>5.08</th><th>103.27</th><th>-</th></th<>	7			14.31	76.02	44.14		5.08	103.27	-
10 Delhi	8	D&N Haveli	-	_	-	1.67	-	0.23	0.23	1.45
11 Goa -	9	Daman &DIU	-	-	-	-	-	-	-	_
12 Gujarat 228.47 237.05 91.21 380.89 107.94 139.17 270.95 255.76 13 Haryana 113.51 18.10 - 4.55 13.84 13.60 - 14 Himachal Pradesh 15.06 - - 11.32 4.23 - - 2.94 15 Jammu & Kashmir 17.84 12.64 - 1.34 14.24 10.52 8.15 60.72 16 Jharkhand 21.32 60.25 50.00 116.03 20.55 34.68 - 18.24 17 Karnataka 319.45 141.82 0.85 179.36 24.36 11.60 129.93 44.58 18 Kerala 28.56 47.08 0.48 - 41.87 12.67 4.10 0.00 19 Lakshdweep - - - - - - - - - - - - - - -	10	Delhi	150.00	352.41	-	-	282.90	153.39	9.52	65.25
13 Haryana 113.51 18.10 - 4.55 13.84 13.60 - 14 Himachal Pradesh 15.06 - - 11.32 4.23 - 2.94 15 Jammu & Kashmir 17.84 12.64 - 1.34 14.24 10.52 8.15 60.72 16 Jharkhand 21.32 60.25 50.00 116.03 20.55 34.68 - 18.24 17 Karnataka 319.45 141.82 0.85 179.36 24.36 11.60 129.93 34.56 18 Kerala 28.56 47.08 0.48 - 41.87 12.67 4.10 0.00 19 Lakshdweep - <	11	Goa	-	-	-	-	-	-	-	-
14 Himachal Pradesh 15.06 - - 11.32 4.23 - - 2.94 15 Jammu & Kashmir 17.84 12.64 - 1.34 14.24 10.52 8.15 60.72 16 Jharkhand 21.32 60.25 50.00 116.03 20.55 34.68 - 18.24 17 Karnataka 319.45 141.82 0.85 179.36 24.36 11.60 129.93 44.58 18 Kerala 28.56 47.08 0.48 - 41.87 12.67 4.10 0.00 19 Lakshdweep - <td>12</td> <td>Gujarat</td> <td>228.47</td> <td>237.05</td> <td>91.21</td> <td>380.89</td> <td>107.94</td> <td>139.17</td> <td>270.95</td> <td>255.78</td>	12	Gujarat	228.47	237.05	91.21	380.89	107.94	139.17	270.95	255.78
15 Jammu & Kashmir 17.84 12.64 - 1.34 14.24 10.52 8.15 60.77 16 Jharkhand 21.32 60.25 50.00 116.03 20.55 34.68 - 18.24 17 Karnataka 319.45 141.82 0.85 179.36 24.36 11.60 129.93 44.56 18 Kerala 28.56 47.08 0.48 - 41.87 12.67 4.10 0.00 19 Lakshdweep - <	13	Haryana	113.51	18.10	-	4.55	13.84	13.60	-	-
16 Jharkhand 21.32 60.25 50.00 116.03 20.55 34.68 - 18.24 17 Karnataka 319.45 141.82 0.85 179.36 24.36 11.60 129.93 44.56 18 Kerala 28.56 47.08 0.48 - 41.87 12.67 4.10 0.00 19 Lakshdweep -	14	Himachal Pradesh	15.06	-	-	11.32	4.23	-	-	2.94
17 Karnataka 319.45 141.82 0.85 179.36 24.36 11.60 129.93 44.56 18 Kerala 28.56 47.08 0.48 - 41.87 12.67 4.10 0.00 19 Lakshdweep -	15	Jammu & Kashmir	17.84	12.64	-	1.34	14.24	10.52	8.15	60.72
18 Kerala 28.56 47.08 0.48 - 41.87 12.67 4.10 0.00 19 Lakshdweep -	16	Jharkhand	21.32	60.25	50.00	116.03	20.55	34.68	-	18.24
19 Lakshdweep - <th< th=""><td>17</td><td>Karnataka</td><td>319.45</td><td>141.82</td><td>0.85</td><td>179.36</td><td>24.36</td><td>11.60</td><td>129.93</td><td>44.58</td></th<>	17	Karnataka	319.45	141.82	0.85	179.36	24.36	11.60	129.93	44.58
20 Madhya Pradesh 86.71 113.32 115.45 156.37 57.94 14.51 27.43 8.72 21 Maharashtra 342.60 48.47 - 371.58 237.13 291.80 105.08 598.62 22 Manipur 10.98 - - - 15.61 - - - 22.44 19.70 23 Meghalaya 4.48 - - - 4.49 2.82 - - - 22.44 19.70 24 Mizoram 6.94 19.93 12.53 - - 22.44 19.70 25 Nagaland - 27.61 - - 7.25 - - 16.23 26 Orissa 52.46 77.94 33.29 110.26 12.01 16.13 13.19 22.26 27 Puducherry - <	18	Kerala	28.56	47.08	0.48	-	41.87	12.67	4.10	0.00
21 Maharashtra 342.60 48.47 - 371.58 237.13 291.80 105.08 598.62 22 Manipur 10.98 - - - 15.61 - - 23 Meghalaya 4.48 - - - 4.49 2.82 - 24 Mizoram 6.94 19.93 12.53 - - 22.44 19.70 25 Nagaland - 27.61 - - 7.25 - - 16.23 26 Orissa 52.46 77.94 33.29 110.26 12.01 16.13 13.19 22.26 27 Puducherry -	19	Lakshdweep	-	-	-	-	-	-	-	_
22 Manipur 10.98 - - 15.61 - - 23 Meghalaya 4.48 - - - 4.49 2.82 - 24 Mizoram 6.94 19.93 12.53 - - 22.44 19.70 25 Nagaland - 27.61 - - 7.25 - - 16.23 26 Orissa 52.46 77.94 33.29 110.26 12.01 16.13 13.19 22.28 27 Puducherry -	20	Madhya Pradesh	86.71	113.32	115.45	156.37	57.94	14.51	27.43	8.72
23 Meghalaya 4.48 - - 4.49 2.82 - 24 Mizoram 6.94 19.93 12.53 - - 22.44 19.70 25 Nagaland - 27.61 - - 7.25 - - 16.23 26 Orissa 52.46 77.94 33.29 110.26 12.01 16.13 13.19 22.28 27 Puducherry -	21	Maharashtra	342.60	48.47	-	371.58	237.13	291.80	105.08	598.62
24 Mizoram 6.94 19.93 12.53 - - 22.44 19.70 25 Nagaland - 27.61 - - 7.25 - - 16.23 26 Orissa 52.46 77.94 33.29 110.26 12.01 16.13 13.19 22.28 27 Puducherry -	22	Manipur	10.98	-	-	-	15.61	-	-	-
25 Nagaland - 27.61 - - 7.25 - - 16.23 26 Orissa 52.46 77.94 33.29 110.26 12.01 16.13 13.19 22.28 27 Puducherry - <td< th=""><td>23</td><td>Meghalaya</td><td>4.48</td><td>-</td><td>-</td><td>-</td><td>4.49</td><td>2.82</td><td>-</td><td></td></td<>	23	Meghalaya	4.48	-	-	-	4.49	2.82	-	
26 Orissa 52.46 77.94 33.29 110.26 12.01 16.13 13.19 22.28 27 Puducherry - <t< th=""><td>24</td><td>Mizoram</td><td>6.94</td><td>19.93</td><td>12.53</td><td>-</td><td>-</td><td>22.44</td><td>19.70</td><td>-</td></t<>	24	Mizoram	6.94	19.93	12.53	-	-	22.44	19.70	-
27 Puducherry - <th< th=""><td>25</td><td>Nagaland</td><td>-</td><td>27.61</td><td>-</td><td>-</td><td>7.25</td><td>-</td><td>-</td><td>16.23</td></th<>	25	Nagaland	-	27.61	-	-	7.25	-	-	16.23
28 Punjab 12.77 3.78 - 4.10 10.56 7.63 2.12 29 Rajasthan 253.25 87.57 39.35 77.72 83.92 57.37 34.50 53.79 30 Sikkim 6.57 - - 6.00 - - 31 TamilNadu 237.64 72.55 48.78 287.88 215.11 69.10 77.02 483.04 32 Telangana 8.18 48.13 261.76 136.90 2.48 22.90 127.96 33 Tripura 0.70 29.97 - 287.34 13.34 8.47 19.80 7.38 34 Uttar Pradesh 73.34 87.83 - 11.45 53.97 134.65 14.44 283.07 35 Uttarakhand 5.93 69.06 - 28.05 6.46 1.45 3.92 36 West Bengal 279.07 40.35 88.85 360.43 209.42 103.09 <td>26</td> <td>Orissa</td> <td>52.46</td> <td>77.94</td> <td>33.29</td> <td>110.26</td> <td>12.01</td> <td>16.13</td> <td>13.19</td> <td>22.28</td>	26	Orissa	52.46	77.94	33.29	110.26	12.01	16.13	13.19	22.28
29 Rajasthan 253.25 87.57 39.35 77.72 83.92 57.37 34.50 53.79 30 Sikkim 6.57 - - 6.00 - - - 31 TamilNadu 237.64 72.55 48.78 287.88 215.11 69.10 77.02 483.04 32 Telangana 8.18 48.13 261.76 136.90 2.48 22.90 127.96 33 Tripura 0.70 29.97 - 287.34 13.34 8.47 19.80 7.38 34 Uttar Pradesh 73.34 87.83 - 11.45 53.97 134.65 14.44 283.07 35 Uttarakhand 5.93 69.06 - 28.05 6.46 1.45 3.92 36 West Bengal 279.07 40.35 88.85 360.43 209.42 103.09 34.78 507.67	27	Puducherry	-	-	-	-	-	-	-	-
30 Sikkim 6.57 - - 6.00 - - 31 TamilNadu 237.64 72.55 48.78 287.88 215.11 69.10 77.02 483.04 32 Telangana 8.18 48.13 261.76 136.90 2.48 22.90 127.96 33 Tripura 0.70 29.97 - 287.34 13.34 8.47 19.80 7.38 34 Uttar Pradesh 73.34 87.83 - 11.45 53.97 134.65 14.44 283.07 35 Uttarakhand 5.93 69.06 - 28.05 6.46 1.45 3.92 36 West Bengal 279.07 40.35 88.85 360.43 209.42 103.09 34.78 507.67	28	Punjab	12.77	3.78	-	4.10	10.56	7.63	2.12	-
31 TamilNadu 237.64 72.55 48.78 287.88 215.11 69.10 77.02 483.04 32 Telangana 8.18 48.13 261.76 136.90 2.48 22.90 127.96 33 Tripura 0.70 29.97 - 287.34 13.34 8.47 19.80 7.38 34 Uttar Pradesh 73.34 87.83 - 11.45 53.97 134.65 14.44 283.07 35 Uttarakhand 5.93 69.06 - 28.05 6.46 1.45 3.92 36 West Bengal 279.07 40.35 88.85 360.43 209.42 103.09 34.78 507.67	29	Rajasthan	253.25	87.57	39.35	77.72	83.92	57.37	34.50	53.79
32 Telangana 8.18 48.13 261.76 136.90 2.48 22.90 127.96 33 Tripura 0.70 29.97 - 287.34 13.34 8.47 19.80 7.38 34 Uttar Pradesh 73.34 87.83 - 11.45 53.97 134.65 14.44 283.07 35 Uttarakhand 5.93 69.06 - 28.05 6.46 1.45 3.92 36 West Bengal 279.07 40.35 88.85 360.43 209.42 103.09 34.78 507.67	30	Sikkim	6.57	_	-	-	6.00	-	-	_
33 Tripura 0.70 29.97 - 287.34 13.34 8.47 19.80 7.38 34 Uttar Pradesh 73.34 87.83 - 11.45 53.97 134.65 14.44 283.07 35 Uttarakhand 5.93 69.06 - 28.05 6.46 1.45 3.92 36 West Bengal 279.07 40.35 88.85 360.43 209.42 103.09 34.78 507.67	31	TamilNadu	237.64	72.55	48.78	287.88	215.11	69.10	77.02	483.04
34 Uttar Pradesh 73.34 87.83 - 11.45 53.97 134.65 14.44 283.07 35 Uttarakhand 5.93 69.06 - 28.05 6.46 1.45 3.92 36 West Bengal 279.07 40.35 88.85 360.43 209.42 103.09 34.78 507.67	32	Telangana	8.18	48.13	261.76	136.90	2.48	22.90	127.96	-
35 Uttarakhand 5.93 69.06 - 28.05 6.46 1.45 3.92 36 West Bengal 279.07 40.35 88.85 360.43 209.42 103.09 34.78 507.67	33	Tripura			-	287.34			19.80	7.38
36 West Bengal 279.07 40.35 88.85 360.43 209.42 103.09 34.78 507.67	34	Uttar Pradesh			-		53.97			283.07
	35	Uttarakhand			-				3.92	-
Grand Total :- 2,409.16 1,870.17 1,162.45 2,823.01 1,552.06 1,281.20 1,175.94 2,624.20	36	West Bengal	279.07	40.35	88.85	360.43	209.42	103.09	34.78	507.67
		Grand Total :-	2,409.16	1,870.17	1,162.45	2,823.01	1,552.06	1,281.20	1,175.94	2,624.20

^{*} In addition to above releases **Rs. 753.65 Crore** in 2014-15, **Rs. 189.88 Crore** in 2015-16 and **Rs. 141.94 Crore** in Current F.Y. was also release through adjustment of assistance release earlier in projects which were cancelled later due to non-starting of projects.

[@] Utilisation for particular year can be more than the release in the corroesponding year as the utilised amount reported also includes unutilised amounts of preceeding years.

State wise construction of houses accepted for central assistance for the benefit of slum dwellers under PMAY(Urban)

[as on 10th November 2016]

SI.	Name of the Chate	construction of houses accepted for central assistance under PMAY (Urban)				
No.	Name of the State	RAY	ISSR	TOTAL		
1	A&N Island (UT)	-	15511	TOTAL		
2	Andhra Pradesh	1,617		1,617		
3	Arunanchal Pradesh	1,536	_	1,536		
4	Assam	-	_	-		
5	Bihar	11,276	-	11,276		
6	Chandigarh (UT)	-		-		
7	Chhattisgarh	300	-	300		
8	D&N Haveli (UT)	-	-	-		
9	Daman & Diu (UT)	-	-	-		
10	Delhi (UT)	-	-	-		
11	Goa	-	-	-		
12	Gujarat	30,494	30,226	60,720		
13	Haryana	3,226	-	3,226		
14	Himachal Pradesh	300	-	300		
15	Jammu & Kashmir	369	-	369		
16	Jharkhand	3,931	-	3,931		
17	Karnataka	23,125	-	23,125		
18	Kerala	2,118	1	2,118		
19	Lakshdweep (UT)	-	-	-		
20	Madhya Pradesh	8,123	1,356	9,479		
21	Maharashtra	-	2,356	2,356		
22	Manipur	-	-			
23	Meghalaya	-	-			
24	Mizoram	142	-	142		
25	Nagaland	1,054	-	1,054		
26	Orissa	11,235	6,000	17,235		
27	Puducherry (UT)	-	-	-		
28	Punjab	-	1,025	1,025		
29	Rajasthan	21,908	-	21,908		
30	Sikkim	-	-	-		
31	TamilNadu	4,880	-	4,880		
32	Telangana	1,198	-	1,198		
33	Tripura	3,005	-	3,005		
34	Uttar Pradesh	8,409	-	8,409		
35	Uttrakhand	3,130	-	3,130		
36	West Bengal	472	-	472		
	Grand Total :-	1,41,848	40,963	1,82,811		